

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/46(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> MAY 2024**

IN THE MATTER OF	LIBRA BUSINESS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearance (via video conferencing/physically)**

Ms. Ankita Dalmia, PCS ] For the Applicant

**ORDER**

1. Ld. Authorised Representative appearing on behalf of the applicant present.
2. Heard at length. **Reserved for Orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**